

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 379 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2020

Name of the Company: Tirupati Starch & Chemicals Ltd
V/s
Saurashtra Specialities Pvt Ltd

Section: Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

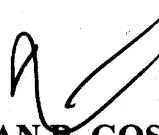
Learned PCS Mr. Pratik Tripathi for the Operational Creditor appeared.

Issue notice to Corporate Debtor.

We direct Operational Creditor to serve notice on Corporate Debtor by Speed-
post as well as E-mail and file affidavit of service of notice within two weeks.

Matter to appear on 01.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 3rd day of December, 2020

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